

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

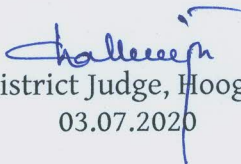
Order No. 184

Dated 03.07.2020

Perused the letter no. 61 dated 03.07.2020 of Civil Judge (Jr. Divn), 2nd Court, Hooghly, Sadar. Due to detection of COVID-19 among the members of the family of Bench Clerk attached to the Court of Civil Judge (Jr. Divn), 2nd Court, Hooghly, Sadar, considering as an abundant precaution the schedule of the said Court to be suspended on 03.07.2020 and 04.07.2020.

The Court of Civil Judge (Jr. Divn), 2nd Court, Hooghly will resume normal functioning on and from 10.07.2020 as per the scheduled mention this office Order No. 174 dated 29.06.2020.

Let a copy of this order be communicated to Bar Association, Hooghly.

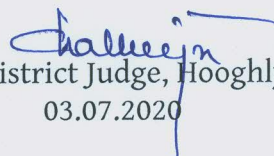

District Judge, Hooghly.
03.07.2020

Memo No.

Dated 03.07.2020

Copy forwarded for information and taking necessary action to :-

1. Civil Judge (Jr. Divn), 2nd Court, Hooghly, Sadar
2. Hooghly Bar Association/ Hooghly District Bar Association.


District Judge, Hooghly.
03.07.2020